

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/78/7/AMR/2020	Main Case	7 of IBC	Raghav Bhartia Vs Circar Jute Mills Pvt Ltd
	IA(IBC)/78/2023 in IA(IBC)/69/2023	60(5) of IBC	Raghav Bhartia Vs Excel Commosale Pvt. Ltd. & 2 others
	IA(IBC)/69/2023	60(5) of IBC	Excel Commosale Private Limited & 2 others Vs. Mr. Kurrapatii Singarayya Chowdary and another (in the matter of M/s Circar Jute Mills Private Limited)

ORDER

IA(IBC)/78/2023 in IA(IBC)/69/2023:

Mr. Sindhu Sinha, & Ms. Binky Boruah, Counsels for the Applicant present. Ms.Vazra Lakshmi, Counsel for RP present. The counsel for the Respondents submits that the written submissions are filed, but the office does not receive the same. Hence, the counsel for the Respondents shall coordinate with the Registry and see that the written submissions are filed. The office to check and put up the same by the next date of hearing. List the matter on 02.06.2023.

IA(IBC)/69/2023:

Ms.Vazra Lakshmi, Counsel for RP present. Mr.Ambati Varun, Counsel for the Applicant present and submits that the written submissions are filed online and seeks time for filing physical copy of the written submissions. Hence, list the matter on 02.06.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN